

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3405
ANSWERED ON:16.03.2000
ANTI SOCIAL ACTIVITIES IN TRAINS
C. KRISHNAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a security check of both passenger and luggage is proposed to be carried out in trains in order to prevent incidents of anti-social activities or carrying of inflammatory articles/arms in view of increasing incidents of fire and subversive activities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Railways

(SHRI DIGVIJAY SINGH)

(a) No, Sir.

(b) Does not arise.

(c) Maintenance of law and order on the Railways including running trains is the Constitutional responsibility of the State Governments. The State Authorities may carry out such checks as are required to prevent such activities. However, the Railways have taken the following measures to prevent carriage of inflammable articles.

- i) Carriage of inflammable articles in trains is prohibited and is an offence under the provisions of the Railways Act, 1989.
- ii) Notice boards have been put up in passenger carrying coaches against carriage of inflammable articles.
- iii) The railway personnel have been instructed to conduct frequent checks to prevent carriage of such articles.